

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/4653/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 28th September, 2021.

Sub:- **Civil vacation with station leave permission.**

Ref:- Letter No. DJM/5183 dated 23.09.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to **avail entire Civil vacation from 09.10.2021 to 24.10.2021, with station leave permission, with the official vehicle, at your own cost, for the same period.** However, you have been asked to use your official vehicle only within the state of Assam during the period.

Further, the Additional Sessions Judge cum Special Judge (POCSO) and in his absence, the next the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

4655
Memo NO.HC.VII-17/2003/4654/A, dated 28.9.2021
JT.REGISTRAR (VIGILANCE)

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)